

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 20th January, 2017

Fresh applications are invited from the interested Class-III employees of the Gauhati High Court (Principal Seat) for allotment of 3 (three) vacant Quarters as per the amended Rule 3 & 7 of *Rules for allotment of Staff Quarters of the Gauhati High Court (Principal Seat) at Guwahati* and subject to conditions mentioned therein in the Rules.

The application Form for Allotment of a Flat / Quarter may be collected from the Correspondence Section of this Registry within 7 (seven) days from the date of issuance of this Notice.

The duly filled up application Forms should be submitted to the Correspondence Section on or before **30th January, 2017 (Monday)**.

Applicants, those applied earlier, need not to apply again.

By Order,

Sd/- S.K. Das,

DY. REGISTRAR (ADMN.)

Memo No. HC. III - 18/2011/ 3844 /G Dated 20th January, 2017

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (Protocol), Gauhati High Court, Guwahati
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notice in the website of the Gauhati High Court.*
7. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
8. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
9. The In-charge, Judges' Guest House, Kharghuli, Guwahati.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
11. The Notice Board, Gauhati High Court, Guwahati.


DY. REGISTRAR (ADMN.)

20/1/17